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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 401/2021

UNIVERSAL CITY STUDIOS LLC AND ORS.

..... Plaintiff

Through: Mr. Raghav Goyal, Adv.  
(M- 9205464387)

versus

MYFLIXER.TO AND ORS.

..... Defendant

Through: None.

**CORAM:**

**SIDHARTH MATHUR (DHJS), JOINT REGISTRAR  
(JUDICIAL)**

**ORDER**

**10.04.2024**

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List the matter for the purpose fixed on the date fixed i.e.  
**25.04.2024.**

In the meantime, issue summons to the newly impleaded defendant nos. 175 & 176, through all permissible modes including email, subject to the filing of the PF.

**IA No. 8231/2024 (By plaintiff U/O 1 Rule 10 of CPC seeking impleadment of additional mirrors, re-directs, or alpha-numeric variations as defendants in the memo of parties)**

The plaintiffs are seeking to implead additional mirrors/re-directs/alpha-numeric variation as the defendant nos. 175 & 176 since they are illegally distributing the copyrighted content of the plaintiff. The relevant details of these the proposed defendants are mentioned in para 2 of this application. Keeping in view its contents so read in the light of the contents of the suit, the

application is allowed.



The amended memo of parties is already on record.

**SIDHARTH MATHUR (DHJS)  
JOINT REGISTRAR (JUDICIAL)**

**APRIL 10, 2024/jr**

*[Click here to check corrigendum, if any](#)*